

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2918
ANSWERED ON:12.12.2006
FREE EDUCATION UP TO TH CLASS
Patel Shri Jivabhai Ambalal;Yadav Shri Giridhari

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) Whether Government proposes to make education upto 12th class mandatory and free of cost ;
- (b) If so, the details thereof; and
- (c) If not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A FATMI)

(a)to(c). No, Sir. The Constitution (86th Amendment) Act 2002 provides for free and compulsory education of all children in the age group of 6 to 14 years as a Fundamental Right under Article 21 A of the Constitution in such manner as the State may,by law, determine. A Model Right to Education Bill, spelling out broad parameters for achieving the Constitutional mandate of free and compulsory education for the age group 6 to 14 years has been drafted and circulated to States/ UTs.